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SECRETARIAT  
OF  
THE ODISHA LEGISLATIVE ASSEMBLY

NOTIFICATION

The 18th September, 2018

No.8890/L.A.— The following Bill which has been introduced in the Odisha Legislative Assembly on the 18th September, 2018 is herewith published under Rule-68 of the Rules of Procedure and Conduct of Business in the Odisha Legislative Assembly for general information.

**THE ODISHA OFFICIAL LANGUAGE (SECOND AMENDMENT) BILL, 2018**

A  
BILL

FURTHER TO AMEND THE ODISHA OFFICIAL LANGUAGE ACT, 1954.

BE it enacted by the Legislature of the State of Odisha in the Sixty-ninth Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Odisha Official Language (Second Amendment) Act, 2018.

Amendment of section 4A. 2. In the Odisha Official Language Act, 1954, in section 4A, —

Odisha Act  
14 of 1954.

- (a) after the words “use of” and before the words “the official language”, the words “Odia as” shall be inserted; and
- (b) the words “or both” shall be inserted after the word “Departments” appearing at the end.

## STATEMENT OF OBJECTS AND REASONS

The Odisha Official Language Act, 1954 was enacted for adoption of Odia as the language to be used for all or any of the official purposes in the State of Odisha.

In Section 4A of the said Act, the expression "Official language" has been used. In view of the provisions in section 3A which allows continuance of English language for use in Legislature, sometimes confusion arises as to use of "English" as official language. In order to remove such confusion, it is now proposed to insert the words "Odia as" before the words "the official language" and after the words "use of" appearing in section 4A of the said Act.

Similarly, the expression "Officials or Departments" used in the last part of Section 4A of the said Act creates confusion in relation to award of punishment. Hence, it is proposed to insert the words "or both" after the word "Departments" appearing at the end.

The Bill seeks to achieve the above objectives.

NAVEEN PATNAIK  
MEMBER-IN-CHARGE

A.K. SARANGI  
SECRETARY  
ODISHA LEGISLATIVE ASSEMBLY